[Translation]

# Manufacture of Illicit Liquor

2035. SHRI BRIJ BHUSHAN TIWARI: SHRI HARIVANSH SAHAI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government are aware of the matter of manufacturing and selling of wine by the Delhi Police personnel/officers prepared at their residences; and
- (b) if so, the details thereof and the action taken by the Government against them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) Delhi Police have reported that no such incident has come to their notice.

(b) Does not arise.

[English]

## Samjhauta Express

2036. SHRI SURESH PRABHU: SHRI MANIKRAO HODLYA GAVIT: SHRI PARASRAM BHARDWAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) Whether the attention of the Government has been drawn to the news item captioned "A train to smuggle hearts and guns" appearing in *'The Hindustan Times'*, dated May 30, 1997;
- (b) whether in view of the serious revealations made therein, the Government would review the running of the Samjhauta Express at present operating between Amritsar and Lahore across the international border; and
- (c) if so, the time by which a decision is likely to finalise in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD, MAQBOOL DAR): (a) Yes, Sir.

(b) There is no proposal to review the running of Samjhauta Express. However, steps have been taken to ensure that this Train is not misused by smugglers, drug traffickers and other anti-national elements for their undesirable activities.

Fencing has been constructed all along the Railway track from International Border upto Attari Railway Station and intensive partrolling has been introduced along this fencing. Security checking of carriage and under-carriage of the train as well as passengers and their luggage has been strengthened.

(c) Question does not arise.

[Translation]

# Declaration as Tribal Areas

2037. SHRI DATTA MEGHE: Will the Minister of WELFARE be pleased to state:

- (a) whether there is any preposal to declare hilly area of Maharashtra as tribal area;
- (b) if so, the details thereof along with the areas likely to be notified for this purpose; and
  - (c) if not, the reasons therefore?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) No, Sir.

(b) and (c) Does not arise.

## **Fertilizer Plants**

2038. SHRI RAJENDRA AGNIHOTRI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the number of fertilizer plants in the country and locations thereof; and
- (b) the amount incurred on the advertisements by the fertilizer plants during 1993-96, company-wise?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM): (a) A list of fertilizer units in the country with their locations is given Statement-I.

(b) The details of the expenditure incurred on advertisements by the fertilizer undertakings under the administrative control of the Department of Fertilizers during the years from 1993-94 to 1995-96 are given in Statement-II.

Government is not directly concerned with expenditure on advertisements incurred by fertilizer undertakings outside its administrative control.

## Statement-I

S	No. Name of	State			
1	2			3	
1.	Major Units Fertilizers	Manufacturing	Nitrogenous	&	Phosphatic

Haryana

National Fertilizers Limited - Nangal I Punjab
National Fertilizers Limited - Nangal II Punjab
National Fertilizers Limited - Bhatinda Punjab

5. National Fertilizers Limited - Vijaipur MP

4. National Fertilizers Limited - Panipat